

का द्वितीय स्थान है। एक जगह इस के प्रोडक्शन की फिगर्स दी हुई हैं वह इस तरह से है कि युनाइटेड स्टेट्स में १४ लाख ५६ हजार टन है, जर्मनी में ६ लाख ६७ हजार टन है, युनाइटेड किंगडम में ४ लाख ८१ हजार टन है, सोवियट यूनियन में ४ लाख ४२ हजार टन है और इंडिया में ३ लाख १ हजार टन है। तो इस तरह से आप देखें कि इस का प्रोडक्शन बहुत बड़ा है।

SHAH MOHAMAD UMAIR: What is the proportion of consumption in those countries?

SHRI DAYALDAS KURRE: Later on it will be considered.

इस को तैयार करने में, डालडा के प्रोडक्शन में कोई २० हजार वर्कर्स लगे हुए हैं।

MR. DEPUTY CHAIRMAN: You have three minutes left. Are you finishing now or do you want to continue?

SHRI DAYALDAS KURRE: Within three minutes I will finish.

इस के अलावा यह भी है कि आज मध्य प्रदेश में, खानदेश में, मद्रास में मूंगफली का, ग्राउंडनट का प्रोडक्शन इतना बढ़ रहा है . . .

MR. DEPUTY CHAIRMAN: Then you can continue after lunch.

#### ANNOUNCEMENT RE GOVERNMENT BUSINESS

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA NARAYAN SINHA): Sir, with your permission, I rise to announce that Government business in this House for the week commencing 25th April, 1960, will consist of:

- (1) Consideration and return of the Finance Bill, 1960, as passed by Lok Sabha.
- (2) Consideration of a Resolution to be moved by the Minister of Railways on the appoint-

ment of a Committee to review the rate of dividend payable by Railway undertaking to General Revenues.

- (3) Consideration and return of the Appropriation Bill relating to Demands for Excess Grants (Railways) for 1957-58.

- (4) Consideration and return of the following Bills, as passed by Lok Sabha:

(i) The Estate Duty (Amendment) Bill,

(ii) The Reserve Bank of India (Amendment) Bill.

- (5) Discussion on the Third Annual Report on the Working and Administration of the Companies Act, 1956, for the year ended March 31, 1959, laid on the Table of the Rajya Sabha on the 7th April, 1960, on Tuesday, the 26th April, at 3 P.M. on a motion to be moved by Shri Bhupesh Gupta.

MR. DEPUTY CHAIRMAN: The House stands adjourned till 2.30 P.M.

The House then adjourned for lunch at two minutes past one of the clock.

The House reassembled after lunch at half-past two of the clock, THE VICE-CHAIRMAN (PANDIT S. S. N. TANKHA) in the Chair.

REFERENCE TO TWENTY-ONE GUN SALUTE FIRED BY INS MYSORE ON THE OCCASION OF THE BIRTHDAY OF THE QUEEN OF ENGLAND.

SHRI BHUPESH GUPTA (West Bengal): Sir, I wish to draw your attention to a rather unsavoury thing. There is a report by the P.T.I. that India's Flagship, INS MYSORE, gave a twenty-one gun salute to the British Queen's birthday. This salute was exchanged with a British warship. This thing is there in the Central Hall.

[Shri Bhupesh Gupta.]

We would like to know as to what is happening. Is it the policy of the Government to allow our warship to salute the Queen? Do they do it when similar things happen here in this country? We have got the birth-days of Pandit Nehru and Dr. Rajendra Prasad. We have got the birthday of Mahatma Gandhi and very many others. Do the British do such things there? Why should the Government do it? Please convey the deep sentiments of the House that such things should not be done when the other party does not show any concern for us.

SHRI SANTOSH KUMAR BASU (West Bengal): Sir, we would like to know as to what is happening here. The hon. Member started by saying that something is happening. We should like to know as to what is happening. We have not followed him at all.

SHRI BHUPESH GUPTA: I am sorry Mr. Basu . . .

THE VICE-CHAIRMAN (PANDIT S. N. TANKHA): The hon. Member has had some information . . .

SHRI BHUPESH GUPTA: From the P.T.I.

THE VICE-CHAIRMAN (PANDIT S. N. TANKHA): . . . from the P.T.I. and therefore is rather disturbed.

SHRI BHUPESH GUPTA: It is there in the Central Hall.

SHRI SANTOSH KUMAR BASU: What is the information?

THE VICE-CHAIRMAN (PANDIT S. N. TANKHA): The information is about the Flagship, INS MYSORE, having given a salute.

SHRI BHUPESH GUPTA: A twenty-one gun salute on the Queen's birthday.

SHRI R. S. DOOGAR (West Bengal): It is nothing unusual.

SHRIMATI T. NALLAMUTHU RAMAMURTI (Madras): Is action to be taken on the report of the P.T.I.?

THE VICE-CHAIRMAN (PANDIT S. N. TANKHA): I think it will be appropriate for the hon. Member to put a Short Notice Question.

SHRI BHUPESH GUPTA: Yes, I am going to. Our days of this session are numbered. I will be glad if you will convey it. I think I am expressing the national sentiment.

SHRI SATYA CHARAN (Uttar Pradesh): Mr. Vice-Chairman, as a matter of fact, we do not understand what transpired in the House just now.

#### THE COLOURING OF VANASPATI BILL, 1959—Continued.

श्री दयाल दास कुर्रे : माननीय उप-सभाध्यक्ष महोदय, मैं ग्राउंडनट प्रोडक्शन के बारे में आप से निवेदन कर रहा था कि भारतवर्ष के पूरे दक्षिणी भाग में इसकी पैदाइश होती है। इसी प्रकार वनस्पति घी से सम्बन्धित यह काटन सीड भी है। इस का उपयोग डालडा बनाने में बहुत होता है। इस के तेल की पैदाइश भी माल में कोई एक लाख पचास हजार टन होती है। ग्राउंडनट और काटन सीड से तेल निकालने के बाद खली की पैदाइश कोई १२ लाख टन होती है। इस से आप अंदाजा लगा सकते हैं कि इतनी बड़ी पैदाइश इस डालडा प्रोडक्शन के कारण हमारे देश की होती है। इस से सरकार को वर्ष में कोई १,००० लाख रुपये की टैक्स के जरिये आमदनी है। मैं आप से यह निवेदन करूंगा कि जब हम डालडा प्रोडक्शन को क्लरिंग दे कर, कंज्यूमर्स को उस से कोसों दूर रख